

Name of the corporate debtor: Sagar Automobiles Pvt Ltd.; Date of commencement of Liquidation: 28-07-2023 ; List of stakeholders as on 28-10-2023

List of Operational Creditors (Government Dues)

													Annexure-7 (Amount in ₹)	
S.No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commercial Tax Officer Ratlam - Circle 1		27.09.2022	72,94,68,780.00	72,94,68,780.00	Dues		No	77.45%	0	0	0	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
2	Employee Provident Fund Organisation, Recovery Office, Indore		03.11.2022	15,09,650.00	15,09,650.00	Dues		No	0.16%	0	0	0	0	- As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
<b>Total</b>				<b>73,09,78,430.00</b>	<b>73,09,78,430.00</b>		-		<b>77.61%</b>	-	-	-	-	